### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## ${\color{blue} LOK\ SABHA} \\ {\color{blue} UNSTARRED\ QUESTION\ NO.\ 1011} \\ {\color{blue} TO\ BE\ ANSWERED\ ON\ 05^{TH}\ DECEMBER,\ 2025} \\ {\color{blue} }$

#### FAKE CLAIMS UNDER AYUSHMAN BHARAT SCHEME

#### 1011. SMT. MALAROY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any data with regard to cases of fake claim under Ayushman Bharat Mission in the country;
- (b) if so, the details of total amount of such fraud cases during the last three years, State-wise and year-wise; and
- (c) the steps taken by the Government to prevent such kind of frauds in future?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is governed on a zero-tolerance approach towards fraud. Advanced AI/ML-based analytics are used to proactively monitor fraud transactions. Various steps are taken for prevention, detection and deterrence of different kind of frauds that could occur in the scheme at different stages of its implementation. National Anti-Fraud Unit has been established at National Health Authority which works in close coordination with State Anti-Fraud Units to investigate and take action on issues related to fraud.

Appropriate action like suspension, show cause notice, warning letter, de-empanelment of hospitals, de-activation of e-cards, levying penalty on errant hospitals and lodging of FIRs, are taken against fraudulent entities.

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